

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 781/2024

IN THE MATTER OF:

Manish Jain versus Ministry of Environment Forest and Climate Chang & Ors.

STATUS REPORT ON BEHALF GOVERNMENT OF NCT OF DELHI

N.D.O.H – 06.10.2025

I, Sandeep Mishra, Special Secretary (Environment), Department of Environment, GNCTD do hereby solemnly affirm and state as under:

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1.	Status report in compliance of orders dated 12.08.2025	1 - 3
2.	<u>Annexure I</u> Minutes of Meeting dated 29.09.2025 held under Chairmanship of Chief Secretary, GNCTD	4-5

filed by

Place - Delhi

Govt. of NCT of Delhi

Dated: 3rd Oct. 2025

STATUS REPORT IN COMPLIANCE OF ORDER DATED 29.09.2025

1. That Hon'ble National Green Tribunal (NGT) in Original Application No. 781/2024 – Manish Jain vs Ministry of Environment, Forest and Climate Change & Ors. in order dated 12.08.2025 states that:

..... 9. We direct the Chief Secretary, GNCTD to hold a joint meeting of all the concerned authorities within three weeks and fix the responsibility and clearly specify the authority responsible to clean the stretch in question.

10. Chief Secretary, GNCTD is directed to submit the action taken report at least one week before the next date of hearing.

11. List on 06.10.2025

2. That, a joint meeting was convened on 29.09.2025 under Chairmanship of Chief Secretary (Delhi), GNCTD regarding fixing the responsibility and clearly specifying the authorities responsible to clean the stretch in question and to address the issue of waste dumping on the bank of the river Yamuna near Pushta Road and its ghats near Wazirabad and Jagatpur Village. The meeting was attended by representatives from the Irrigation & Flood Control Department, Revenue Department, Urban Development Department, Municipal Corporation of Delhi (MCD), Delhi Development Authority (DDA), and Delhi Jal Board (DJB). **Minutes of meeting are annexed as Annexure 1**
3. That, worthy Chief Secretary directed that the Municipal Corporation of Delhi (MCD) is responsible for lifting and managing the municipal solid

waste, irrespective of its point of dumping. And, the following decisions were taken:

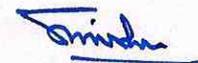
1. The MCD shall undertake cleaning of the identified riverbank stretch within two weeks from the date of the meeting.
2. The MCD shall implement a permanent arrangement for waste collection by installing Fixed Compact Transfer Stations (FCTs) to prevent further dumping of waste on the Yamuna riverbank.
3. The Deputy Magistrate (Central) shall supervise and ensure that the cleaning is completed within the stipulated two-week timeframe.
4. That the authorities are actively monitoring the implementation of these measures.
5. That the present status report may please be taken on record.



DEPONENT

Verification

Verified at New Delhi on 3rd of October, 2025 that the contents of the affidavit are true and correct as per my knowledge, based on the records maintained by the office and no material has been concealed from this Hon'ble Tribunal.



DEPONENT

GOVERNMENT OF NCT OF DELHI
Department of Environment & Forest
6th Level, C-Wing, Delhi Secretariat
IP Estate, New Delhi-110002

No.15(14)/Env/2025/5043-50

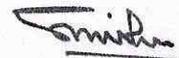
Dated : 01/10/25

MINUTES OF THE MEETING HELD UNDER THE CHAIRMANSHIP OF CHIEF SECRETARY IN THE MATTER IN ORIGINAL APPLICATION NO.781/2024 "MANISH JAIN APPLICANT VERSUS MINISTRY OF ENVIRONMENT AND CLIMATE CHANGE & ORS. RESPONDENT(S)"

A meeting was held under the Chairmanship of Worthy Chief Secretary on 29.9.2025 at 5.00 pm in the aforementioned matter. The meeting was attended by the representatives from I&FC, Revenue Department, UD Department, Municipal Corporation of Delhi (MCD), DDA and Delhi Jal Board (DJB). Special Secretary (Environment) briefed about the Hon'ble NGT's direction in the matter in Original Application No.781/2024 – "Manish Jain Applicant Versus Ministry of Environment and Climate Change & Ors. Respondent(s)" wherein Worthy Chief Secretary has been directed to hold a joint meeting of all concerned authorities within three weeks and fix the responsibility and clearly specify the authority responsible to clean the river Yamuna bank stretch near pushta road and its ghats near Wazirabad and Jagatpur village. In the original application, applicant has raised a grievance against dumping of domestic, dry, wet waste and commercial waste/garbage and other types of garbage and debris on the bank of river Yamuna near Pusta Road and its ghats near Wazirabad and Jagatpur Village. The Chief Secretary clarified that the responsibility for lifting municipal solid waste lies with the MCD notwithstanding of where it has been dumped.

After detailed deliberations, following decisions were taken :

- (i) MCD shall clean the stretch in the next 02 weeks.
- (ii) MCD shall make a permanent arrangement for collecting the waste by installing Fixed Compact Transfer Stations (FCTs) so that the waste does not get dumped in the Yamuna bank.
- (iii) DM (Central) shall supervise and ensure cleaning of the stretch within 02 weeks.



(Sandeep Mishra)
Special Secretary (Env. & Forest)

No.15(14)/Env/2025/5043-50

Dated : 01/10/2025.

Copy to :

1. Add. Chief Secretary, Irrigation & Flood Control Department, GNCTD
2. Secretary (Revenue)/Divisional Commissioner, Revenue Department, GNCTD
3. Vice Chairman DDA, GNCTD
4. Commissioner, Municipal Corporation of Delhi, GNCTD
5. Secretary, UD, GNCTD
6. CEO, Delhi Jal Board, GNCTD

Copy for information to :

1. Staff Officer to Chief Secretary, GNCTD.
2. PS to Secretary (Env. & Forest), GNCTD